

GOVERNMENT OF INDIA  
MINISTRY OF MINES  
**LOK SABHA**  
**STARRED QUESTION NO. 403**  
ANSWERED ON 24.03.2021

**DISTRICT MINING FUND**

\*403. SHRI SANJAY SETH:

Will the Minister of MINES be pleased to state:

- (a) whether any measures have been taken by this Ministry to increase the spending from the District Mining Fund and if so, the details thereof;
- (b) the guidelines for spending District Mining Fund in the State of Jharkhand and the total amount spent on all the districts including Ranchi during the last three years, work-wise;
- (c) whether a Committee has been constituted for work planning sanction and to review the above mentioned amount and if so, the names of the members of the Committee;
- (d) whether the Government proposes to have a provision for the role and suggestions of the Members of Parliament in this regard; and
- (e) if so, the details thereof?

**ANSWER**

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS  
(SHRI PRALHAD JOSHI)

(a) to (e): A Statement is laid on the Table of the House.

**STATEMENT REFERRED IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 403 FOR ANSWER ON 24.03.2021 ASKED BY SHRI SANJAY SETH REGARDING DISTRICT MINING FUND.**

(a): Section 9B of MMDR Act empowers States to establish DMF and to take-up development programmes in mining affected areas. Ministry of Mines has circulated guidelines for Pradhan Mantri Khanij Kshetra Kalyan Yojna (PMKKKY) on 16.09.2015 with the direction to the State Governments to incorporate the PMKKKY into the DMF rules for taking up development and welfare projects/programs in mining affected areas.

Further, Ministry of Mines on 28.03.2020 and subsequent amendment on 11.6.2020 has issued one time relaxation for using 30% of DMF for projects for medical interventions required for testing and treating patients affected by COVID-19 pandemic. A total of Rs. 519.85crore has been spent till 15th March, 2021 for combating Covid 19 pandemic.

Hon'ble Prime Minister launched 'Garib Kalyan Rozgar Abhiyan' on 20th June 2020 focusing on generation of employment and livelihoods and creation of public assets in 116 districts of 6 States. The Abhiyan was a convergent effort of 12 different Ministries/Departments of Government of India to expedite implementation of 25 public infrastructure work and work relating to augmentation of livelihood opportunities, DMF being one of them. A total of Rs. 1042.82 crore was spent from DMF for 7583 projects under this scheme generating 50,974 man days of employment during the abhiyaan.

As on 31.1.2021, total collection in DMF is Rs. 45,095.86 Crore and Rs. 20,337.35 Crore has been spent. The year-wise cumulative fund collection and fund utilization is as under:

Year	DMF Collection (in Rs. Crore)	Fund Utilization (in Rs. Crore)	Fund utilization (in %)
Till March, 2018	17,791.37	3,236.77	18.19
Till March, 2019	27,529.99	7,178.18	26.07
Till March, 2020	37,861.21	14,170.71	37.43
Till January, 2021	45,095.86	20,337.35	45.10

(b): Government of Jharkhand notified Jharkhand District Mineral (Trust) Rules, 2016 in exercise of the powers conferred by Section 9B, Section 15(4) and Section 15A of the Mines and Minerals (Development and Regulation) Act, 1957 in order to manage the spending of funds available in District Mineral Foundation. Information is given in **Annexure-I**.

(c): Yes, Sir. Two committees respectively Managing Committee & Governing Council is constituted for work planning and Sanction, whose members include people's representative including representative from Hon'ble Member of Parliament. State Level Monitoring Committee has been formed under the chairmanship of Chief Secretary, Jharkhand. The compositions of the above committees are at **Annexure-II**.

(d)&(e): Ministry vide its letter dated 25.10.2018 asked all the State and UTs to include the MPs and MLAs/ MLCs in the Governing Council of DMFs for ensuring participation of elected representatives in effective utilization of DMF fund in larger public interest. The Mines and Minerals (Development & Regulation) Amendment Bill, 2021 passed by the Lok Sabha on 19.03.2021 and Rajya Sabha on 22.03.2021 seek to empower the Central Government to issue specific directions to the State Governments with respect to composition and functions of DMF.

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**Annexure-I referred to in reply to part (b) of Starred Question No – 403.**

(Number of pages- 2)

(Data till January 2021)

**District wise Fund Collection, Allocation & Utilization Report for Jharkhand**

<b>Sr. No.</b>	<b>Name of District</b>	<b>Fund Collection (In Cr.)</b>	<b>Fund Allocation (In Cr.)</b>	<b>Fund Utilization (In Cr.)</b>
1	Bokaro	588.51	477.41	320.02
2	Chaibasa	1364.41	857.47	223.58
3	Chatra	812.47	369.85	228.65
4	Deoghar	99.54	63.42	20.60
5	Dhanbad	1633.25	1909.49	1066.50
6	Dumka	17.11	1.10	1.10
7	Garhwa	1.85	1.21	1.21
8	Giridih	27.49	5.26	3.27
9	Godda	427.27	236.06	178.07
10	Gumla	49.66	13.88	8.62
11	Hazaribagh	289.38	137.67	96.16
12	Jamshedpur	69.67	76.48	51.64
13	Jamtara	3.30	2.39	1.19
14	Khunti	5.03	2.79	2.79
15	Koderma	3.58	0.86	0.62
16	Latehar	66.65	22.14	15.85
17	Lohardaga	21.19	6.35	3.73
18	Pakur	92.21	58.59	2.05
19	Palamu	41.48	3.28	0.55
20	Ramgarh	753.19	884.41	731.88
21	Ranchi	93.31	25.65	15.30
22	Sahebganj	57.23	1.95	1.95
23	Saraikella	10.65	6.86	5.21
24	Simdega	4.60	4.43	3.37
	<b>Total</b>	<b>6533.04</b>	<b>5169.00</b>	<b>2983.91</b>

**Sector wise Project and Fund Allocation / Spent Status  
Jharkhand**

Sector	No. of Projects Sanctioned	Amount Sanctioned (In Cr.)	Amount Spent (In Cr.)	No. of Projects Completed
<b>High Priority</b>				
Drinking Water	16748	3974	2305	14764
Environment Preservation and Pollution Control Measures	1	0	0	1
Health Care	110	58	45	71
Education	294	35	24	119
Women and Child Welfare and Development	1486	26	8	274
Welfare of Aged and Disable People	2	0	0	0
Skill Development	31	14	5	9
ODF/Sanitation	18	480	377	0
Sub Total	18690	4587.98	2764.69	15238
<b>Other Priority</b>				
Physical Infrastructure	352	443	118	132
Irrigation	172	99	64	50
Energy and watershed Development	0	0	0	0
enhancing environment quality in mining district	9	1	1	5
Other	65	37.11	36.22	57
Sub Total	598	581.02	219.22	244
<b>Total</b>	<b>19288</b>	<b>5169.00</b>	<b>2983.91</b>	<b>15482</b>

**Ranchi**

Sector	No. of Projects Sanctioned	Amount Sanctioned (In Cr.)	Amount Spent (In Cr.)	No. of Projects Completed
<b>High Priority Areas</b>				
Drinking Water Supply	111	6.38	4.76	0
Environment Preservation and Pollution Control Measures	0	0.00	0.00	0
Health Care	25	9.11	4.91	18
Education	61	2.61	0.00	0
Welfare of Women and Children	67	1.93	1.32	42
Welfare of Aged and Disable People	0	0.00	0.00	0
Skill Development	4	1.42	1.04	2
Sanitation	1	3.68	2.84	0
Sub Total	269	25.14	14.88	62
<b>Other Priority Areas</b>				
Physical infrastructure	3	0.52	0.42	0
Irrigation	0	0.00	0.00	0
Energy and watershed Development	0	0.00	0.00	0
Any other measure for enhancing environment quality in mining district	0	0.00	0.00	0
Sub Total	3	0.52	0.42	0
<b>Grand Total</b>	<b>272</b>	<b>25.65</b>	<b>15.30</b>	<b>62</b>

**Annexure-II referred to in reply to part (c) of Starred Question No – 403.**

(Number of pages- 1)

<b>Managing Committee</b>	<b>Governing Council</b>
1. Deputy Commissioner - Chairman 2. Superintendent of Police - Member 3. Deputy Development Commissioner - Member Secretary 4. Forest Officer of Concerned Forest Division of the District - Member 5. District Mining Officer - Member 6. Civil Surgeon-Cum-Chief Medical Officer - Member 7. District Panchayati Raj Officer - Member	1. Deputy Commissioner – Chairman 2. Deputy Development Commissioner - Member Secretary 3. Superintendent of Police - Member 4. Forest Officer of Concerned Forest Division of the District - Member 5. District Education Officer - Member 6. Civil Surgeon-Cum-Chief Medical Officer - Member 7. Concerned Deputy Director, Mines - Member 8. Concerned Deputy Director, Geology - Member 9. Concerned District Mining Officer - Member 10. Chairman of the District Council - Member 11. Representative of Jharkhand's Small Industries Association - Member 12. Representatives of Honourable Member of Parliament - Member 13. All Honourable MLAs or their representatives under the District - Member 14. Two major mining leaseholders, who will be nominated by the Governing Council - Member 15. Directly elected Pramukh and Up-Pramukh of affected area - Member 16. Elected Mukhiya and Deputy Mukhiya of directly affected area - Member

**State Level Monitoring Committee**

<b>SL. No</b>	<b>Designation of Members</b>	<b>Chairman/Member/Member Secretary</b>
1	Chief Secretary	Chairman
2	Additional Chief Secretary/Principal Secretary/Secretary, Planning-cum-Finance, Department	Member
3	Additional Chief Secretary/Principal Secretary/Secretary, Department of Forest, Environment and Climate Change	Member
4	Additional Chief Secretary/Principal Secretary/Secretary, Department of Health, Medical Education and Family Welfare	Member
5	Additional Chief Secretary/Principal Secretary/Secretary, Department of Drinking Water and Sanitation	Member
6	Additional Chief Secretary/Principal Secretary/Secretary, Department of Higher Technical Education and Skill Development	Member
7	Additional Chief Secretary/Principal Secretary/Secretary, Department of School Education and Literacy Development	Member
8	Additional Chief Secretary/Principal Secretary/Secretary, Department of Women, Child Development and Social Security	Member
9	Additional Chief Secretary/Principal Secretary/Secretary, Department of Mines and Geology	Member
10	Additional Chief Secretary/Principal Secretary/Secretary, Department of Rural Development	Member
11	Director Mines, Directorate of Mines, Department of Mines and Geology	Member Secretary

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